

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

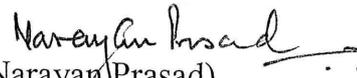
No. K. 11019/44/2023-US.I/II  
Government of India  
Ministry of Law and Justice  
Department of Justice  
(Appointments Division)

Jaisalmer House,  
26, Man Singh Road,  
New Delhi-11011.

Dated: 27<sup>th</sup> December, 2023.

**NOTIFICATION**

In exercise of the powers conferred by Article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Shree Chandrashekhar, Judge of the Jharkhand High Court, to perform the duties of the office of the Chief Justice of that High Court with effect from 29.12.2023 consequent upon the retirement of Shri Justice Sanjaya Kumar Mishra, Chief Justice of Jharkhand High Court on 28.12.2023.

  
(Narayan Prasad)

Deputy Secretary to the Government of India  
Tele: 011-23072146

To

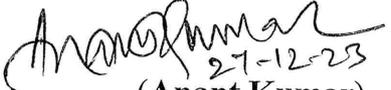
The Manager,  
Government of India Press,  
**Minto Road, New Delhi.**

No. K. 11019/44/2023-US.I/II

Dated 27.12.2023.

Copy to:

1. Shri Justice Shree Chandrashekhar, Judge of Jharkhand High Court, through Registrar General, Jharkhand High Court, Ranchi.
2. The Secretary to the Governor, Jharkhand, Ranchi.
3. The Secretary to the Chief Minister, Jharkhand, Ranchi.
4. The Secretary to the Chief Justice, Jharkhand High Court, Ranchi.
5. The Chief Secretary, Government of Jharkhand, Ranchi.
6. The Registrar General, Jharkhand High Court, Ranchi.
7. The Accountant General, Jharkhand, Ranchi.
8. The President's Secretariat, (CA.II Section), New Delhi.
9. PS to Principal Secretary to the Prime Minister, PM's Office, New Delhi.
10. Registrar (Conf.), O/o Chief Justice of India, 07 Krishna Menon Marg, New Delhi.
11. PS to MoS L&J (I/C) / PPS to Secretary (Justice).
12. Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department ([www.doj.gov.in](http://www.doj.gov.in)).

  
27-12-23  
(Anant Kumar)

Under Secretary to the Government of India

Tele : 011-23383087